

**THE ARUNACHAL PRADESH
LEGISLATIVE ASSEMBLY**

**THE HIMALAYAN UNIVERSITY, ITANAGAR
(ARUNACHAL PRADESH) (AMENDMENT) BILL, 2022**

(TO BE INTRODUCED IN THE LEGISLATIVE ASSEMBLY)

THE HIMALAYAN UNIVERSITY, ITANAGAR (ARUNACHAL PRADESH)
(AMENDMENT) BILL, 2022

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BILL

to amend the Himalayan University Itanagar (Arunachal Pradesh) Act, 2012
(Act No. 6 of 2013)

Be it enacted by the Legislature of Arunachal Pradesh in the Seventy-third Year of the Republic of India as follows: -

1. **Short title and commencement :** (1) This Act may be called the Himalayan University, Itanagar (Arunachal Pradesh) (Amendment) Act, 2022.
(2) It shall come into force on the date of its publication in the Official Gazette.
2. **Amendment of Section 2:** In the Himalayan University, Itanagar, Arunachal Pradesh, Act, 2012 (Act No. 6 of 2013) (hereinafter referred to as Principal Act), in section 2, after clause (aa), the following shall be *inserted*-
“(aaa) “Visitor” means the Visitor of the University”.
3. **Amendment of Section 10:** In the Principal Act, for the existing entries in clauses (i), (ii), (iii), (iv), (v), (vi), (vii), (viii) and (ix) of section 10, the following shall be *substituted*-
 - (i) The Visitor,
 - (ii) The Chancellor,
 - (iii) The Vice-Chancellor,
 - (iv) The Pro-Vice-Chancellor,
 - (v) The Provost,
 - (vi) The Proctor,
 - (vii) The Dean of Faculties,
 - (viii) The Registrar
 - (ix) The Chief Finance and Accounts Officer; and
 - (x) Such other officers as may be declared by the statutes to be officers of the University.”

4. **Insertion of Section 10A:** In the Principal Act, after section 10, the following section shall be inserted-

"10A. The Visitor: -

- (1) (i) "The Governor of Arunachal Pradesh shall be the '*Visitor*' of the University."
- (ii) The Visitor shall, when present, preside at the convocation of the University for conferring Degrees, Diplomas, Charters and Certificates.
- (2) **Power of the Visitor:** Notwithstanding anything contained in this Act, the Visitor shall have the following powers namely: -
 - (a) To call for any paper or information relating to the affairs of the University;
 - (b) On the basis of the information received by the Visitor, if he is satisfied that any order, proceeding or decision taken by any authority of the University is not in conformity with the Act, Regulations or Rules, he may issue such directions as he may deem fit in the interest of the University which shall be binding to all concerned;"

5. **Amendment of sub-section (4) of section 11:** In sub-section (4) of section 11 of the Act, the words, "In absence of the visitor", shall be inserted in the beginning of the sentence.

6. **Savings:** Notwithstanding anything contained in this Act, anything done or any action taken under the provisions of the Principal Act prior to this amendment shall be valid unless revoked or annulled by the State Government.

STATEMENT OF OBJECTS AND REASONS

WHEREAS, the **Himalayan University Itanagar (Arunachal Pradesh) Act, 2012 (Act No. 6 of 2013)** does not provide for specified role of Governor as 'Visitor' in the University.

AND WHEREAS, it is also pertinent to mention that the Private Universities must have the role of the Governor as 'Visitor' in their respective Acts in uniform manner as desired by the Hon'ble Governor of Arunachal Pradesh vide D.O GOV-AP/EDN/2020/2695, dated 11/03/2021. Hence, proper provisions have been incorporated in the Himalayan University Act to maintain uniformity.

AND THEREFORE, it is considered necessary to amend/insert the role of the Governor as 'Visitor' in the University.

Hence, the Bill,

Dated: Itanagar,
the 2022.

(Taba Tedir)
Minister (Education)
Arunachal Pradesh.

FINANCIAL MEMORANDUM

There shall be no financial involvement from the Consolidated Fund of the State for Amendment and implementation of the Himalayan University, Itanagar (Arunachal Pradesh) Act, 2012, as the said University is 100% funded and established by the Jeen Foundation, New Delhi.

Dated: Itanagar,
the 2022.

(Taba Tedir)
Minister (Education)
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(Act No. 6 of 2013).**

Dated: Itanagar,
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